

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
IA No. 430/JPR/2019
IA No. 14/JPR/2020
IA No. 21/JPR/2020
CA No. 10/JPR/2021
CP No. 195/241(1)/JPR/2019
Under Section 241(1) of
Companies Act, 2013

In the matter of:

Mr. Shanti Lal Maroo

...Petitioner

Versus

M/s American International Health Management Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
Prabhansh Sharma, Adv.
For the Respondent : Sandeep Taneja, Adv.
Aditya Vijay, Adv.
Anuroop Singhi, Adv.

ORDER

IA No. 430/JPR/2019

Heard Mr. Sandeep Taneja, Adv. appearing for the Applicant. Mr. Amol Vyas, Adv. appearing on behalf of the Respondent No. 1. On his submission, reply filed in IA 21/JPR/2020 has been considered reply to IA 430/JPR/2019. Mr. Aditya Vijay, Adv. appearing on behalf of Respondent No. 2, further submits that he does not want to file reply in this IA. Pleadings are complete in this matter. List the IA 04.04.2024.

IA No. 14/JPR/2020

Heard Mr. Aditya Vijay, Adv. for Mr. Anuroop Singhi, Adv. appearing on behalf of the Applicant. Mr. Amol Vyas, Adv. appearing on behalf of the

Hk

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Respondent seeks time to file reply. Reply, if any, may be filed within 14 days with the advance copy to the opposite counsel. List the IA on 04.04.2024.

IA No. 21/JPR/2020

Pleadings are complete in this IA. List the IA on 04.04.2024.

CA No. 10/JPR/2021

Heard Mr. Amol Vyas, Adv. appearing on behalf of applicant. Mr. Sandeep Taneja, Adv. appearing on behalf of Respondent No. 1. List the IA on 04.04.2024.

CP No. 195/241(1)/JPR/2019

Heard Mr. Amol Vyas, Adv. appearing on behalf of petitioner. Preliminary objections have been filed by Respondent No. 1. Respondents are directed to file consolidated reply to the main CP within 3 weeks. List the matter on 04.04.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

February 08, 2024